



**Standard Fire Special Peril Policy (Commercial) – Add ons**

**1) Tax Treatment of Profits**

**(UIN: IRDAN134CP0010V01201819/A0038V01201920)**

Loss sustained by the Insured in the event that the tax treatment of loss recoveries under any provision of this Policy differs from the tax treatment that would have been experienced by the Insured had no direct physical loss, damage or destruction by a peril insured by this Policy occurred.

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